

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.11.2024**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 7602 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shreenathti Infrastructure Vs. Namasthetu Infratech Pvt. Ltd.	Vishal Bhatnagar
<b>2.</b>	I.A. No. 7978 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Automotive Services Karmachari Sanghatana Vs. Anagha Anasingaraju	Anandh K.
<b>3.</b>	I.A. No. 7979 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Tejendrakumar Patel & Ors. Vs. Prabhat Jain & Ors.	Bharati Andley
<b>4.</b>	I.A. No. 7980 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shobhana Thakkar & Ors. Vs. Monitoring Committee of Ashiana Landcraft Realty Pvt. Ltd. & Ors.	Vinod Kr. Chaurasia
<b>5.</b>	I.A. No. 7981 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	UCO Bank Vs. Poddar Mech Tech Services Pvt. Ltd.	Sarfaraz Khan
<b>6.</b>	I.A. No. 7982 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	UCO Bank Vs. Suanvi Trading & Investment Company Pvt. Ltd.	Sarfaraz Khan

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